

drug units found to be sub-standard during the last two years; and

(b) if so, what action Government have taken against those multinational units?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b) Control over manufacture and sale of drugs under the Drugs and Cosmetic Act/Rules is exercised mainly by the State Drug Control Authorities.

Information is being collected from the State Drug Control Authorities.

Cost of Production of Electricity

3555, SHRI LAKSHMAN MALLICK : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there has been any rise in the investment cost of installation per megawatt of thermal power during the last three years;

(b) if so, to what extent;

(c) whether Government have made any assessment regarding the likely cost per unit of electricity by the end of the Seventh Five Year Plan period; and

(d) if so, its likely repercussions on the general economy due to the rise in cost of generation of electricity?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) and (b) The average cost of thermal power projects commissioned partially or fully during 1979-80 is estimated at Rs. 38 lakhs per megawatt as against Rs. 61 lakhs per megawatt in 1983-84.

(c) The cost of generation of coal based thermal power as assessed with reference to the current prices in respect of projects likely to yield benefits by the end of Seventh Plan is expected to be in the range of 40 to 62 paise/KWhr.

(d) The cost of power is one of the several variables which can affect the general economy. It is not practicable to assess the impact due to an increase in the cost of power alone.

Filling up of posts of Group 'D', 'C', 'B', and 'A' in C.G.H.S. Department, Madras ,

3556, SHRI M. MAHALINGAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of posts in Group D, C, B and A which are being filled directly in C.G.H.S. Department, Madras;

(b) the posts being filled by promotion by the departmental candidates in Group D, C, B, and A in the above department;

(c) what is the criteria prescribed in the Recruitment Rules. for promotion, from Group 'D' to Group 'C';

(d) the number of departmental candidates who have been promoted from 'D' to 'C' and how many group 'D' departmental employees have not been promoted to group 'C' Cadre since the inception of C.G.H.S. Department at Madras and the reasons thereof; and

(e) the number of Scheduled Castes and Scheduled Tribes among the number mentioned in part (d) ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) to (e) The information is being collected and will be laid on the table of the Sabha.

Compensation paid for Goods/Consignment Damaged/Lost during 1984-85

3557, PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Administration in various zones have made any payments for the claims of damages/losses for the goods consignments booked by the Railways during 1984-85;

(b) if so, the exact amount of compensation claimed for this purpose during the period for each zone; and

(c) the exact amount of compensation paid by the Railway Administration in this regard and the total value of the consignments against which the claims have been paid ?